

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2014
COMP.APPL/502(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	NEXTGEN DEALERS PVT. LTD. & ORS. VS THE AGARPARA CO. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the R-1

Mr. Ram Maroo, Adv.]

Mr. Arik Banerjee, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For R-2

Mr. Aditya Kanodia, Adv.]

Ms. Suparna Sardar, Adv.]

ORDER

1. None appears for the petitioner. Ld. Counsel for the R1 & R2 present.
2. Post the matter on **09/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**